75

Written Answers

(b) whether it is a fact that a statement was made in New Delhi on 9th February, 1971, by the Chairman of the Railway Board to the effect that some political parties were behind the strike ; and

(c) if so, the basis of the Railway Board Chairman making allegations against the political parties?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA): (a) There was a strike by a section of railway employees of Dhanbad Division from 3rd to 10th February, 1971.

(b) and (c) In a Press statement on 9.2.1971, the Chairman of the Railway Board stated that certain antinational elements which put the interest of the country in the back-ground and have some other ideas about the present social order were behind the strike. This was on the basis of his own assessment.

RESIGNATION OF DOCTORS FROM B. H. E. L.

259. DR. BHAI MAHAVIR : Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state :

(a) whether it is a fact that as many as eleven doctors have recently resigned from the Bharat Heavy Electricals Ltd., Hardwar because of bad service conditions;

(b) the number of sanctioned posts of specialists lying vacant in the Medical Department of Bharat Heavy Electrical Ltd. (Hardwar Unit); and

(c) the reasons for not filling those posts ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT (SHRI MOINUL HAQUE CHOUDHURY) : (a) No, Sir.

(b) and (c) One post each of Specialist and Junior Specialist is vacant in the Medical Department of Bharat Heavy Electricals Limited (Hardwar Unit).

The post of Specialist was sanctioned as Senior Medical Officer (S. M. O.) and filled up, when there was no post of Chief Medical Officer (C. M. O.) when the post of S. M. O. fell vacant, the necessity for filling it was not felt, as in the meantime the post of C. M. O. was created and a Specialist in Surgery was posted against it. The post of Junior Specialist is to be filled up shortly; an interview for a Pathologist was held on the 22nd February, 1971 and selection proceedings are in hand.

REPRESENTATION FROM RAILWAY EMPLOYEES

260. DR. Z. A. AHMAD : SHRI M. V. BHADRAM :

Will the Minister of RAILWAYS be pleased to state :

(a) whether representations have been received from the railway employees of Garhara, Barauni, Begusarai, Hathidah, Mokameh etc., requesting payment of project allowance on the same basis as are sanctioned for the employees of Fertilizers Factory Project as well as employees of the P. and T. Department; and

(b) if so, what action has been taken so far thereon, and if not, the reasons therefor ?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA) : (a) Yes.

(b) The issue of claim for payment of Project Allowance to Railway staff working at certain other places is now before the Board of Arbitration under the JCM Scheme. The decision on the same will provide the basis for deciding the claims at other places like Barauni also

रेलवे बोर्ड के संगठन में परिवर्तन

261. श्री जगदम्बी प्रसाद यादवः क्या रेल मंत्री यह बताने की क्रुपा करेंगे कि :

(क) रेलवे बोर्ड के संगठन में परिवर्तन करने के प्रस्ताव के सम्बन्ध में क्या सरकार ढ्वारा हाल में कोई निर्णय लिया गया है ; और

(ख) यदि नहीं, तो उसके क्या कारण है ?

†[STRUCTURAL CHANGES IN RAILWAY BOARD

261. SHRI J. P. YADAV: Will the Minister of RAILWAYS be pleased to state :

[†][] English translation.

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